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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP Nos. 42-A/2016, 42-B/2016, 42-C/2016 & 42-D/2014
With TP No. 42/397-398/NCLT/AHM/2016 (New)
CA Nos. 99/2016, 100/2016, 163/2015 & 227/2014 with
CP No. 58/397-398/CLB/MB/2013 (Old)**

Coram:

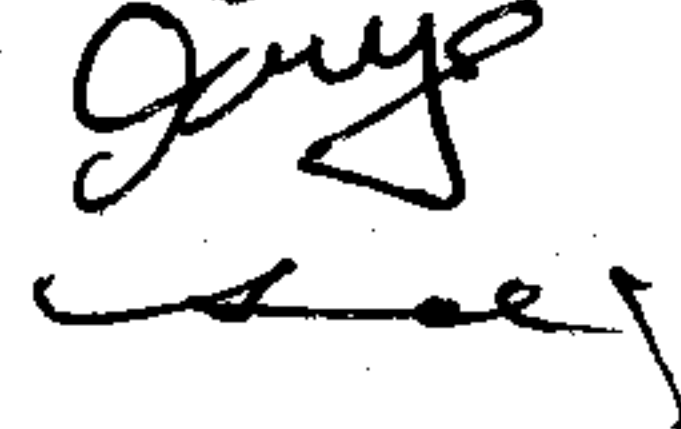

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017**

Name of the Company: Atmaram B. Agarwal & Ors.
V/s.
Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	DIVYA PAPAIYAWALA	Advocate	R-6 to R-9 Petitioner	
2.	Dr S. K Jain	PCS		
3.	P.V. Binani	H-1-2		

ORDER

Learned PCS Mr. S K Jain present for Petitioner. Learned Advocate Ms. Divya Papaiyawala i/b S. Suryanarayanan present for Respondents no. 6 to 9. None present for other Respondent. Mr. P V Binani (Respondent no.2) present.

List of events filed by Respondents no. 6 to 9 and List of events filed by Respondents no. 1 to 4.

At request of petitioner list the matter on 02.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of April, 2017.